## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2141 ANSWERED ON:06.12.2012 NATURAL GAS BASED POWER STATION Raghavan Shri M. K.

## Will the Minister of POWER be pleased to state:

- (a) whether there is any proposal to set up a natural gas-based power station in Kerala;
- (b) if so, the details thereof;
- (c) the reasons for delay in setting up of the power project;
- (d) whether the power generated from this plant is likely to have a fluctuating fare structure as seen in petroleum products; and
- (e) if so, the measures adopted to protect the interest of the consumers in this regard?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): Government of Kerala has submitted application for allocation of gas, as per the gas allocation policy for 12th Plan, for setting up of two gas based power plants, namely Brahmapuram Combined Cycle Gas Turbine (CCGT) 3x342=1026 MW in Ernakulam District to be executed by Kerala State Electricity Board (KSEB) and Cheemeni CCGT 3x400=1200 MW to be executed by Kerala State Industrial Development Corporation (KSIDC) in Kerala. In addition, application has also been received for expansion of Kayamkulam CCGT 3x350=1050 MW in Kerala by NTPC.
- (c): Due to uncertainty in availability of domestic gas in the country, Ministry of Power/Central Electricity Authority has issued an advisory not to plan any new gas based plant till 2015-16. Therefore, the new gas based power projects including above power plants of Kerala, could not be allocated gas so far. In view of uncertainty in availability of gas, setting up of new gas based power plants is being delayed.
- (d) & (e): If Government of Kerala decides to set up the above power plants based on Re-gasified Liquefied Natural Gas (RLNG), the power generated from this plant is likely to have a fluctuating fare structure, as RLNG price is linked with crude price in international market. Since, power generated from RLNG based power plant is costlier due to higher fuel price, State Government has to adopt necessary measures to protect the consumers, including providing subsidy.